

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 43(ND)08
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. Ishwar Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Harishkate	Advocate	Respondents.	(H) Kati
2	SHIBALI BHASKAR	Respondent		Shibali
3	Adv. SHOBHAN MAHANTI		APPLICANT	Shobhan
4	Adv. Tahsin Anson Khan	Adv.	Applicant	Tahsin
5	Majid Hussain	Adv	Applicant	Majid
6	Mr. Saurabh Kalia	Adv	Petitioner	Alisha
7	Ms. Aishwarya Mishra			

Common Order

Pursuant to the notice effected to the petitioner, Mr. Saurabh Kalia, Id. counsel for the petitioner has put his appearance on their behalf.

2. He requests for an adjournment. At his request, matter is adjourned to 05.09.2016.

Sd/-
(Ina Malhotra)
Member Judicial
Sd/-
Member Judicial